

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-32-2020**

Antonio Manuel Faria Ramos ... Applicant

Versus

The State of Goa,  
through Public Prosecutor ... Respondent

Shri Rohan P. Desai, Advocate for the Applicant.

Shri S.R. Rivankar, Special Public Prosecutor with Shri G. Nagvekar,  
Additional Public Prosecutor for the Respondent.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 18<sup>th</sup> August 2020**

**P.C. :**

The learned Special Public Prosecutor seeks time to file the reply.

2. Post the matter on 25.08.2020.

**DAMA SESHADRI NAIDU, J.**

NH